

ITEM NO.81

REGISTRAR COURT. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 18440/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SHIV DAYAL SHARMA & ORS.

Respondent(s)

Date : 08/12/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Shreekant N. Terdal,Adv.

Mr. Praneet Pranav,Adv.

For Respondent(s) Mrs Rani Chhabra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Spare copies of petition have been received but the fresh and complete address of respondent no. 14 is yet to be furnished by the ld. Counsel for the petitioner. Be provided within two weeks.

Notice thereafter be issued.

Counter affidavit on behalf of respondent no. 1 to 13 and 15 to 19 has already been filed.

List again on 24 th

Feb, 2016.

(RACHNA GUPTA)
Registrar